

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 93

ANSWERED ON 22.07.2024

RELEASE OF CAUVERY WATER

93. SHRI M. SHANMUGAM SHRI VAIKO

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Karnataka Government not releasing Cauvery water to Tamil Nadu is violative of the Cauvery Water Dispute Tribunal Award (CWDTA);
- (b) if so, the details thereof, and the quantum of water as stipulated by the Tribunal and as released by Karnataka, during the last three years, and in the current year, month-wise;
- (c) whether Cauvery Water Management Authority also reiterated release of water as stipulated by CWDTA
- (d) if so, the details thereof; and
- (e) serious efforts made by Government in getting the CWDTA order implemented, with details, to mitigate the sufferings of the farmers in Tamil Nadu?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJBHUSHAN CHOUDHARY)

(a) & (b) As per the Final Award of the Cauvery Water Disputes Tribunal (CWDT), as modified by the Hon'ble Supreme Court Order dated 16.02.2018, the total yield of the Cauvery River Basin has been determined to be about 740 TMC at 50% dependability.

However, the final allocation of 740 TMC, as per the Final Award of CWDT, as per Supreme Court Order dated 16.02.2018 is as follows:

S.No	States	Allocation
1.	Kerala	30.00 TMC
2.	Tamil Nadu	284.75 TMC
3.	Karnataka	404.25 TMC
4.	Puducherry	7.00 TMC
5.	Environment	10.00 TMC
6.	Inevitable escapages to sea	4.00 TMC
	Total	740.00 TMC

TMC = Thousand Million Cubic Feet

Further, as per the Final Award of CWDT, as modified by the Hon'ble Supreme Court Order dated 16.02.2018, the State of Karnataka would be required to release 177.25 TMC of water at the *inter-state* border with Tamil Nadu, *i.e.*, at Biligundulu (CWC G&D site).

In the Tribunal report, it has been mentioned that, in case the yield of Cauvery Basin is less in a distress year, the allocated shares shall be proportionately reduced among the States of Kerala, Karnataka, Tamil Nadu and Union Territory (UT) of Puducherry. The Hon'ble Supreme Court has also mentioned in its order dated 16.02.2018 that in case the yield was less in a distress year, the allocated shares would be proportionately reduced amongst the States/UT involved by the Regulatory Authority.

Subsequent to the order of Supreme Court dated 16.02.2018, the monthly/seasonal flows actually observed at Biligundulu (the inter-state contact point between the State of Karnataka and the State of Tamil Nadu,) *vis-a-vis* the stipulated flows to be made available in a normal Water Year (i.e. from 01st June to 31st May) during the last three years is at **Annexure**.

(c) to (e) Regular meetings of Cauvery Water Management Authority (CWMA) / Cauvery Water Regulation Committee (CWRC) are held wherein the Hydro-meteorological conditions in the Cauvery basin and the quantum of flows to be ensured at Biligundulu, are deliberated in detail and decision taken in consultation with all the party member States & U.T.

In the 99th meeting of CWRC held on 11th July 2024, the Regulation Committee after detailed deliberations, keeping in view the combined storage position, as on date and likely at the end of July 2024 in the four designated reservoirs in the State of Karnataka, rainfall situation & forecast of the rainfall activity during the next fortnight provided by the representative of IMD, decided that the State of Karnataka needs to ensure releases from its reservoirs, so that the cumulative realization at Biligundulu is 1.00 TMC per day (on an average flow of about 11,500 cusecs) during the period from 12.07.2024 to 31.07.2024.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 93 TO BE ANSWERED IN RAJYA SABHA ON 22.07.2024 REGARDING “RELEASE OF CAUVERY WATER”.

Monthly/Seasonal Flows observed at Biligundulu *vis-a-vis* the stipulated flows to be made available in a Normal Year during the last three years

Month/ Year	Flow (in TMC)				
	Stipulated flow in Normal year	Actual 2021-22	Actual 2022-23	Actual 2023-24	Actual 2024-25
June	9.19	7.697	16.458	2.833	2.252
July	31.24	27.988	106.926	8.747	2.645*
August	45.95	22.641	223.557	19.995	
September	36.76	33.137	105.512	13.585	
October	20.22	48.274	120.764	12.844	
November	13.78	71.561	40.643	10.658	
December	7.35	26.181	25.972	5.447	
January	2.76	6.433	7.375	2.615	
February	2.5	3.112	4.512	0.66	
March	2.5	5.2146	4.305	0.94	
April	2.5	5.8638	2.992	0.438	
May	2.5	22.9583	8.467	2.656	
Total	177.25	281.058	667.483	81.418	4.897

*upto 11/07/2024
